

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 3
IA No. 3312/ND/2021
IB-1281/(ND)/2018

IN THE MATTER OF:

Stride Autoparts Ltd.(SAPL)

Vs.

Devendra Singh

....**Applicant**

....**Respondent**

Order under Section 9 of IBC.

Order delivered on 02.08.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Applicant :

For the Respondent :

ORDER

IA No. 3312/ND/2021:

This is a progress report filed by liquidator alongwith correspondence and publication copy. The same is taken on record with all just exceptions. Place the file with the main file for further reference.

IA is disposed of.

Sd/-
SUMITA PURKAYASTHA
MEMBER (T)

Sd/-
DR. DEEPTI MUKESH
MEMBER (J)